

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2002
TO BE ANSWERED ON 10.12.2015**

POWER CONTRACTS TO CHINESE COMPANIES

2002. SHRI PRABHAKAR REDDY KOTHA:

**Will the Minister of POWER
be pleased to state:**

- (a) whether power contracts are proposed to be awarded to Chinese Companies for installation of data acquisition system for better power distribution and management, if so, the details thereof;**
- (b) whether the domestic industry is of the apprehension that it could pose a serious security threat and has suggested not to award such contracts, if so, the details thereof; and**
- (c) the remedial measures being taken by the Government in this regard?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY**

(SHRI PIYUSH GOYAL)

(a) to (c) : The State Power Utilities of Rajasthan, Madhya Pradesh and Tamil Nadu have awarded Supervisory Control and Data Acquisition Systems (SCADA) implementation of 17 towns to M/s Dongfang Electronics, a duly empanelled company from China under Restructured Accelerated Power Development & Reforms Programme (R-APDRP). Indian Electrical & Electronics Manufacturing Association [IEEMA] had expressed apprehensions at awarding such SCADA projects to the said Chinese Company. Security of electric infrastructure is ensured by the concerned utility.
